

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

28(ND)/2016

CORAM:

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2020**

**NAME OF THE COMPANY: Rajeev Behl Vs. M/s. Realtech Infrastructure
Ltd. & Ors.**

Section 397/398 of the Companies Act, 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. Shaunak Kashyap, Advocate for the
Petitioner
Ms. Madhavi Khare, Ms. Kanika Jain,
Advocates for the Respondent.**

ORDER

**Be listed before the Regular Bench on 24th March, 2020 and 25th March,
2020.**

→Sd→

**(Ina Malhotra)
Member (J)**